

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Customs Appeal No. 10354 of 2016-DB

(Arising out of OIA-JMN-CUSTM-000-APP-122-125-15-16 Dated-23/11/2015 passed by
Commissioner of CUSTOMS-JAMNAGAR(PREV))

C.C.-Jamnagar(prev)

Sharda House...Bedi Bandar Road,
Opp. Panchavati, Jamnagar
Gujarat

.....Appellant

VERSUS

Mosaic India P Ltd

14th Floor, Building 9a, Dlf Cyber City,
Phase-iii, GURGAON,
HARYANA

.....Respondent

APPEARANCE:

Shri. G. Kirupanandan , Assistant Commissioner (AR) for the Appellant
Shri. Manish Jain, Advocate for the Respondent

**CORAM: HON'BLE MR. RAJU, MEMBER (TECHNICAL)
HON'BLE MR. SOMESH ARORA MEMBER (JUDICIAL)**

DATE OF HEARING: 20.04.2023
DATE OF DECISION:20.04.2023

The appeal is disposed of. For order, see order of date in Customs
Appeal No. 10348 of 2016.

**(RAJU)
MEMBER (TECHNICAL)**

**(SOMESH ARORA)
MEMBER (JUDICIAL)**